

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/173(KB)2017
IA(I.B.C)/381(KB)2022,
IA(I.B.C)/1023(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	BERGER PAINTS INDIA LIMITED VS PRECISION ENGINEERS & FEBRICATORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Raj Singhania, FCA : For Liquidator

Mr. Rasik Singhania, Liquidator

ORDER

1. Ld. Authorized Representative for the Liquidator present. Liquidator present in person.
2. **IA(I.B.C)/381(KB)2022**
 - i. No one appears. This IA is dismissed for non-prosecution.
3. **IA(I.B.C)/1023(KB)2022**
 - i. None appears in this IA. Dismissed for non-prosecution
4. List the main CP for reporting progress on **14/11/2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**